

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**C.P. No. 298/2019  
in  
O.A. No. 983/2019**

**This the 4<sup>th</sup> day of October, 2019**

**Hon'ble Mr. A. K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

Smt. Anita Saxena, Aged-61 years,  
W/o Sh. D.N. Saxena,  
Working as Headmistress,  
Posted in K.V. No. 1, AFS, Gurugram,  
R/o H.No. 941, Sector-7, Gurugram.

...Applicant

(By Advocate: Ms. Sonika Gill for Sh. Yogesh Sharma)

**VERSUS**

1. Sh. Santosh Kumar Mal,  
Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
Shaheed Jeet Singh Marg,  
New Delhi.

2. Sh. J.P. Singh,  
Principal,  
K.V. No. 1, Sector 14,  
Gurugram-122001

...Respondents

(By Advocates: Sh. U.N. Singh)

**ORDER (Oral)**

**Hon'ble Mr. R.N. Singh, Member(J):**

Heard the parties.

2. At the outset, learned counsel for respondents submits that the order of this Tribunal in the above has been challenged by the respondents before the Hon'ble High Court in W.P. (C) No. 10628/2019, in which the Hon'ble High Court has ordered the stay of the aforesaid order of this Tribunal in OA and the matter is pending before Hon'ble High Court on 21.10.2019.

3. In view of the statement made by the learned counsel for respondents, CP is closed. Notices are discharged.

However, the petitioner shall be at liberty to move an appropriate application for restoration of CP if any occasion arises therefor, and if she is so advised.

**(R.N. Singh)**  
**Member (J)**

/akshaya/

**(A.K. Bishnoi)**  
**Member (A)**